

incurred on them so far, giving year-wise break-up for the above period ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (d). The information is being collected and will be laid on the Table of the House.

**Capacity utilisation of Air India and Indian Airlines**

5700. SHRI MOOL CHAND DAGA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the details of fleets owned by Air India and Indian Airlines alongwith the capacity in each case ;

(b) whether both the airlines do not have full utilisation ;

(c) if so, the percentage of unutilisation in each airline with reasons for the same ;

(d) whether there is any proposal to merge both the airlines in respect of manational and international routes for better utilisation of the available capacity ; and

(e) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) The details of the fleets of Air India and Indian Airlines are as under :

*Air India*

Type of aircraft	Number	Seat capacity
Boeing 707	5	146
Boeing 747	10	377
A3004 BA	3	238

*Indian Airlines*

Type of aircraft	Number	Seat capacity
A300B2/B4	10	273/271
B 737	25	126
F 27	8	44
HS 748	11	48

(b) and (c). The aircraft fleet of the two airlines is being used to the optimum extent taking into account the pattern of operations.

(d) and (e). There is no proposal to merge the two airlines. Indian Airlines and Air India are, however, jointly conducting a study to identify spare capacity, if any, and how best to utilise the same.

[*Translation*]

**National Wasteland Development Board**

5701. SHRI MOOL CHAND DAGA : SHRI C. JANGA REDDY : DR. A. K. PATEL :

Will the PRIME MINISTER be pleased state :

(a) whether he had announced on 5th January, 1985 that every year 50 lakh hectares of land would be utilised for growing grass and planting trees for fire wood purpose and a National Wasteland Development Board would be set up for declaring it as a national programme;

(b) if so, the steps taken by Government for the implementation of the programme;

(c) the amount of money set apart for this purpose during the current year; and

(d) the State-wise acreage of national wasteland being utilised or proposed to be utilised for planting trees for firewood and growing grass for the animals ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) The following steps were taken.

1. A National Wastelands Development Board has been set up.
2. The Governments in the States and Union Territories have been requested to identify suitable areas for afforestation during 1985-86 and initiate preparatory action.

3. Detailed discussions were undertaken with senior officials of all State Governments.
4. Detailed discussions were also undertaken with non-Governmental organisations connected with work relating to afforestation programme.

(c) The Seventh Plan outlays are yet to be finalised.

(d) Extent of total area available is to be determined by the States.

[English]

**"Pollution by Badarpur Power Plant"**

5702 SHRIMATI GEETA MUKHERJEE : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of a study undertaken by Kalpaoriksh, an environmental action group on the dangerous health hazards to the population of Moland Band, Badarpur area and to the workers of the power plant due to constant coal dust settling on them from Badarpur Power Plant;

(b) if so, the reaction of Government to the demands raised by them;

(c) whether Badarpur Power Plant authorities are violating the rules of Central Pollution Control Board; and

(d) if so, the remedial actions taken/proposed ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) to (d). Information is being collected and will be laid on the table of the House.

**"Anti-Pollution Boards"**

5703. SHRI R. PRABHU : Will the PRIME MINISTER be pleased to state :

(a) whether it is proposed to set up anti-pollution Boards in respect of important river valleys such as Godavari, Narmada, Kaveri, etc.;

(b) if so, the details thereof; and

(c) when these Anti-Pollution Boards are likely to start functioning ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) No, Sir.

(b) and (c). Does not arise.

**"Emissions of Sulphur Dioxide and Nitrogen Oxide."**

5704. SHRI K. RAMACHANDRA REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether any accurate studies have been made in the country on total quantity of emission of sulphur dioxide and nitrogen oxide;

(b) if so full details thereof for the last three years;

(c) whether the quantum of these emissions is comparable area-wise to those in the western countries such as Sweden;

(d) if so, details thereof;

(e) whether the quantum of emissions has decreased in the country due to the massive efforts of Department of Environment;

(f) the percentage of emission from road traffic cut of the total emissions; and

(g) whether these could be reduced by eliminating lead in petrol and its replacement with alcohol ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) and (b). No study has been made on the total emissions of sulphur dioxide and nitrogen oxide in the country. However, studies conducted in 13 cities of the country indicate that the ambient levels of sulphur dioxide and nitrogen oxide are below the prescribed limits and lower than those of western countries.

(c) and (d). No assessment has been made so far.